

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 10.30 AM**

**PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI. S. VIJAYARAGHAVAN, MEMBER-TECHNICAL**

APPLICATION NUMBER :
PETITION NUMBER : TCP/67/ (IB)/2017
NAME OF THE PETITIONER(S) : INDIAN COMMERECE & INDUSTRIES CO PVT LTD
NAME OF THE RESPONDENT(S) : NAPC LIMITED
UNDER SECTION : 433(e) (f)

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM		

ORDER

Counsel for the Petitioner present. No representation on behalf of the Respondents. Counsel for Petitioner is directed to issue private notice to the Respondents for their appearance and submissions and file proof of service of notice by way of an affidavit by next date of hearing. Put up on **17.07.2017 at 10.30 A.M.**

S. Vijayaraghavan
(S. Vijayaraghavan)
Member (Technical)

(K. Anantha Padmanabha Swamy)
Member (Judicial)